## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 21/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/10/2016

NAME OF THE PETITIONER(S)

: Travancore Solvents & Oils

NAME OF THE RESPONDENT(S)

: M/s Kerala Chamber of Commerce & Industry & 5 Ors

**UNDER SECTION** 

: 241,242,242 (4)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

17 B. Dhanaray

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K. Croeotham Kumas Athiban Vijay A. 16

Caunsel for R1,2,3,426

Attikanlijn

## <u>ORDER</u>

Shri B Dhanaraj, counsel for petitioners present. Shri A K Athiban Vijay, representing counsel for R1 to R4 & R6 present. He filed vakalat on behalf of R2, R3, R4 & R6 and prayed time for filing vakalat on behalf of R5 after getting instructions. Counsel for respondents is directed to file counter and serve a copy of the same to the other side before the next date of hearing. Counsel for petitioner stated that he received the typeset filed by R1 today. Put up on

16.03.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)